

E-Courts Project Phase II
Funds Release and Utilization Report as on 31.10.2017

Sr. No.	High Court	Funds Released (in Cr.)	Funds Utilized (in Cr.)	Balance (in Cr.)
A	B	C	D	E = C - D
1	Allahabad	72.57	43.53	29.04
2	Bombay	111.90	29.12	82.78
3	Calcutta	29.49	10.92	18.57
4	Chhattisgarh	16.72	4.11	12.61
5	Delhi	12.51	4.52	7.99
6	Gauhati (Arun Pradesh)	2.22	0.22	2.00
	Gauhati (Assam)	34.35	13.99	20.36
	Gauhati (Mizoram)	4.79	0.71	4.08
	Gauhati (Nagaland)	3.03	0.75	2.28
7	Gujarat	58.61	16.96	41.65
8	Himachal Pradesh	9.04	3.03	6.01
9	Jammu & Kashmir	15.34	5.36	9.98
10	Jharkhand	11.21	5.58	5.63
11	Karnataka	51.34	14.14	37.20
12	Kerala	28.59	3.48	25.11
13	Madhya Pradesh	53.86	15.17	38.69
14	Madras	60.32	28.63	31.68
15	Manipur	4.80	0.78	4.02
16	Meghalaya	3.51	0.14	3.38
17	Orissa	27.98	8.01	19.97
18	Patna	43.16	15.89	27.27
19	Punjab & Haryana	41.08	17.06	24.02
20	Rajasthan	58.05	10.78	47.27
21	Sikkim	1.99	0.18	1.81
22	Telangana & Andhra Pradesh	62.16	13.65	48.51
23	Tripura	6.31	1.95	4.36
24	Uttarakhand	10.20	2.77	7.43
	Total	835.13	271.43	563.69